NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/202/ (IB)/2017

NAME OF THE PETITIONER(S): POWERTEST ASIA PVT LTD

NAME OF THE RESPONDENT(S): BROTHERS ENGINEERS AND ERECTORS LTD

UNDER SECTION: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION: SIGNATURE

ORDER

REPRESENTATION BY WHOM

No representation on behalf of both the parties. For passing appropriate order, time extended finally. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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